

Statement

Year-wise and State/UT-wise number of complaints registered by National Commission for Protection of Child Rights (NCPCR) regarding number of incidents and girls missing from Juvenile Homes during the last three years

Sl. No	Name of the State/UT	2011-12		2012-13		2013-14		Total	
		Incident	Girls Missing	Incident	Girls Missing	Incident	Girls Missing	Incident	Girls Missing
1.	Himachal Pradesh	-	-	-	-	1	2	1	2
2.	Haryana	-	-	1	1	-	-	1	1
3.	Maharashtra	-	-	1	3	-	-	1	3
4.	Punjab	-	-	1	2	-	-	1	2
5.	Uttar Pradesh	-	-	1	6	-	-	1	6
TOTAL		-	-	4	12	1	2	5	14

Note- No complaint has been registered by NCPCR in the remaining States/UTs.

Multi-sectoral nutrition programme

3219. DR. R. LAKSHMANAN: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government proposes to implement 'Multi-Sectoral Nutrition Programme' to address the Maternal and Child under nutrition problem in the country; and

(b) if so, the steps taken by Government in this regard and modalities formulated to implement this scheme in an effective manner?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) and (b) Yes, budget amount of ₹ 38 crores was released in 2013-14 and concerned States/UTs have been advised to prepare State nutrition action plans.

Quality in child care service

3220. SHRI DEREK O'BRIEN: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether any community owned ICDS accreditation systems have been introduced to ensure quality standards in child care service delivery; and

(b) if so, details thereof?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) and (b) The recently approved strengthened and restructured Integrated Child Development Services (ICDS) Scheme provides for a community owned accreditation system to be piloted and progressively expanded under the ICDS Mission to ensure quality standards in child care service delivery at different levels. This would imply the grading of service delivery points including Anganwadi Centres, Health Sub Centres at village/cluster levels, mandals, blocks and districts based on health, nutrition and development outcomes. It also provides community based recognition and awards along the lines of the Nirmal Gram Puraskar (TSC) for high performing panchayats, blocks, districts and States.

Treating juveniles as adults

3221. SHRIMATI WANSUK SYIEM: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government has taken note of mounting public opinion and demands of social and women activists calling for treating juveniles accused of heinous crimes like rape at par with adult offenders;
- (b) whether crime records suggest that 50 per cent of all sexual crimes are committed by 16 year olds who are aware of the provisions of the Juvenile Justice Act;
- (c) whether a similar move earlier scuttled by various NGOs and the National Commission of Protection of Child Rights; and
- (d) if so, the details thereof?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) Yes, Sir.

(b) No Sir, the data collected by National Crime Records Bureau does not suggest that 50 per cent of all sexual crimes are committed by 16 year olds and it also does not suggest that 16 year old offenders of sexual crimes are aware of the provisions of the Juvenile Justice Act. However, it may be noted that according to National Crime Records Bureau, 66.3% of all offences committed by children are committed by children in the age group of 16-18 year in 2013.

(c) and (d) No, Sir. Does not arise.

Concern of NCW over safety of women

3222. SHRI MOHD. ALI KHAN: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether National Commission for Women (NCW) expresses concern over safety of women particularly on the gang-rape incidents on SC/ST women in Uttar Pradesh and Delhi;